

BEFORE THE NATIONAL GREEN TRIBUNAL

(SOUTHERN ZONE) CHENNAI.

ORIGINAL APPLICATION NO.608/2022

In re:

NEWS ITEM PUBLISHED IN BANGALORE MIRROR DATED
18/8/2022 TITLED "NIGHTMARE SEWAGE PLANT CHOKES
NEARBY RESIDENTS"

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Zonal Joint Commissioner (South)
Bruhat Bengaluru Mahanagara Palike

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BRIEF NOTE ON BEHALF OF THE BSWML/BBMP.

Chikkanagamangala MSW Plant Report

1. The Chikkanagamangala Municipal Waste Processing Plant of capacity 500TPD for the mixed waste was commissioned on 18th Nov 2015 and owned by BBMP. This plant has spread over on 15.3 acres of BBMP land at survey no.31, Shantipura gramapanchayath, Sarjapura Hobli, Anekal Taluk, Bengaluru Urban District.
2. As per the Chief Commissioner's order no:BBMP/CC/PER/PR/47/2024-25 dated:23-05-2024, the Solid waste management wing from BBMP has shifted to Bengaluru Solid Waste Management Limited.(Annexure-O1)
3. The plant started in the year November - 2015. Till October 2024 the approximate quantity of waste received and processed is 568761 MT . Hence the average waste received per day is 260 to 300TPD. At present plant is receiving about 260 TPD segregated wet waste as per MSW rules 2016 and working in two shifts for processing of the waste.
4. The plant was stopped from 27.11.2016 to 23.01.2018 due to fire incident in Shed
-A.


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5. The plant has continuously runned in the year 2019 receiving average waste of quantity 4777MT per month i.e., 159TPD,

> The average waste received in the Year 2020 is 6222.1 MT i.e., 207 TPD,

> The average waste received in the Year-2021 is 8146.8MT i.e., 272 TPD,

> The average waste received in the Year - 2022 is 8249.35 MT i.e., 274.97 TPD,

> The average waste received in the Year - 2023 is 8199.62 MT i.e., 273.32 TPD,

> The average waste received in the Year - 2024- Jan to till October 2024 is 8646.83

i.e., 288.27 TPD. (Annexure - 2)

I. Windrow Section(Shed A):

1. This shed has an area of 10,290 sq.m and the windrow concrete platform section measures 110 m*65 m.
2. The wet waste receiving in the plant is having moisture content upto 75% (Annexure -3). The moisture content of the waste is being placed on the windrow platform is for 28 days subjected to turning of windrows once in 7 days (total 4 turnings) to provide aeration and then passed through 35mm & 16mm trommel and then semi matured material is stored in curing silos for about 15 days finally then the stored material from the silos is passed through 4mm trommel. The -4MM product is compost furnishable to moisture content is 25% as per standards. Lot of evaporation happens in the process which reduces moisture content from the waste. As per the ground condition the normal Leachate generation is about 80 to 100 ltrs for the tonne of waste received.

II. Collection of Leachate :

The waste is being received in the plant through compactors. The Leachate collected in the Leachate collection tank of the compactor is unloaded into the Leachate tank provided of 10000 ltr capacity. Later waste has been collected on the windrow platform. Leachate coming from the windrow platform flows into the drains, provided


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in the windrow Shed is leading to 20000 ltr capacity Leachate tank. The Leachate collected in the Leachate tank is pumped to the tankers and it is sent to BWSSB STP, Kadubeesanahalli/Farmer's/ Private STP/CETP. The details of Leachate sent to BWSSB Plant/farmers/STP/CETP details are enclosed. (Annexure-A)

1. Leachate was being sent to BWSSB Kadubeesanahalli from July-2020 to September -2021.
2. Leachate was sent to Agricultural land on farmer's request to use by diluting. IIHR in the interim report opined to use Leachate by diluting in 1:8 ratio for agriculture and horticulture crops. (Annexure - 5).
3. The officers of BSWML Chikkanagamangala plant frequently inspect Chikkanagamanagala lake and found there was no flow of Leachate into the lake.
4. Around 45000 to 50000ltrs of leachate is generated everyday. The 50,000 Ltrs capacity Leachate treatment plant is constructed and its commenced. Everyday 25000 to 28000ltrs leachate is treated at site. The reject water from generated leachate treatment and the remaining leachate is transported to CETP "Govind Solvents PVT.ltd" situated in Kunigal industrial area Tumkur district through Chikknagamangala plant Manpower supply agency (Annexure - 6)
5. The spraying and fogging of chemicals for odour and pest control is regulary carried out in surrounding villages and plant premises (Annexure- 9)

III. Borewell water samples of the neighbouring villages adjacent to plants have been tested the parameters are within the permissible limits. (Annexure - 7)

IV. Process Rejects:

1. While processing the segregated wet waste into compost process rejects are being generated from 35MM, 16MM & 4MM tromeels. The rejection from 16MM tromeels are being lifted from the farmers to use as a fertiliser in their agriculture field at free of cost.


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2. 4MM rejects are being used for making the bed for the windrows. Only 35MM process rejects are to be disposed to the landfill.
3. Around 12800MT of process rejects (+16mm) has been sent to farmers to the agricultural lands at free of cost, and inert/process rejects (+35mm) Apprx 42000MT is being transported to Ullahalli and fill through agency as per issued Work Order for the same (Annexure- 8).

Conclusion: All efforts as being made to follow MSW Rules 2016 and BBMP/BSWML is ready to accept and to implement any further suggestions made from Honourable NGT and also to request to withdraw the Suo-Moto case filed against BBMP/BSWML based on the news published in the newspaper.


12/11/24
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Annexure 1



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಮುಖ್ಯ ಆಯುಕ್ತರುರವರ ಕಛೇರಿ, 1ನೇ ಮಹಡಿ, ಆನೆಕ್-1, ಎನ್.ಆರ್.ಪೃತ್ವ, ಬೆಂಗಳೂರು-560002.

ಸಂಖ್ಯೆ: ಬಿಬಿಎಂಪಿ/ಮುಆ/ಆಶಾ/ಪಿಆರ್/47/2024-25

ದಿನಾಂಕ: 23.05.2024

:: ಕಛೇರಿ ಆದೇಶ ::

ವಿಷಯ: ಪಾಲಿಕೆಯ ಆರೋಗ್ಯ ಶಾಖೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆ ಎಂದು ಮಾರ್ಪಡಿಸಿ, ವಿಶೇಷ ಆಯುಕ್ತರು(ಫನಿ) /ಜಂಟಿ ಆಯುಕ್ತರು(ಫನಿ)ರವರ ಕಾರ್ಯಭಾರವನ್ನು ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರಿಗೆ ವಹಿಸುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ: 1. ಮಾನ್ಯ ಸರ್ಕಾರದ ಸಚಿವ ಸಂಪುಟದ ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:91/2021, ದಿನಾಂಕ:02.03.2021.
2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 256 ಎಂಎನ್‌ವೈ 2020, ದಿನಾಂಕ: 05.03.2021.
3. ಬಿಎಸ್‌ಡಬ್ಲ್ಯೂಎಂಎಲ್ ಕಂಪನಿಯ ಇನ್‌ಕಾರ್ಪೊರೇಶನ್ ಪ್ರಮಾಣ ಪತ್ರ ಸಂಖ್ಯೆ: U37100KA 2021 SGC 147734, ದಿನಾಂಕ: 22.05.2021.
4. ಬಿಎಸ್‌ಡಬ್ಲ್ಯೂಎಂಎಲ್ ಸಂಸ್ಥೆಯ 3ನೇ ನಿರ್ದೇಶಕರು ಮಂಡಳಿ ಸಭೆಯ ನಡವಳಿಗಳು, ದಿನಾಂಕ: 24.11.2021.
5. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಪತ್ರ ದಿನಾಂಕ:07.12.2021.
6. ಪಾಲಿಕೆಯ ಕೌನ್ಸಿಲ್ ಸಭೆಯ ನಿರ್ಣಯ/ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:148/2022-23, ದಿನಾಂಕ: 21.07.2022.
7. ಪಾಲಿಕೆಯ ಕೌನ್ಸಿಲ್ ಸಭೆಯ ನಿರ್ಣಯ/ಅನುಮೋದನೆಯ ವಿಷಯ ಸಂಖ್ಯೆ:286/2022-23, ದಿನಾಂಕ:11.10.2022.
8. ಬೆಂಗಳೂರು ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತದ 11ನೇ ನಿರ್ದೇಶಕರು ಮಂಡಳಿ ಸಭೆಯ ನಡವಳಿಗಳು, ದಿನಾಂಕ: 09.11.2023.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ಹಿಂದೆ(2018ರ ಮುಂಚೆ) ಪಾಲಿಕೆಯ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಫನತ್ಯಾಜ್ಯವನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯ ಮುಖೇನ ನಿರ್ವಹಿಸಲಾಗುತ್ತಿತ್ತು. ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯನ್ನು 2018ರಿಂದ ಪೂರ್ಣಪ್ರಮಾಣದಲ್ಲಿ ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಕೋಶದ ಮುಖೇನ ನಿರ್ವಹಿಸಲಾಗುತ್ತಿದೆ.

ಮುಂದುವರೆದು, ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಗಾಗಿ ಸರ್ಕಾರದ ಆದೇಶ ಉಲ್ಲೇಖ(02)ರನ್ವಯ ಬೆಂಗಳೂರು ಫನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತವನ್ನು ಸ್ಥಾಪಿಸಲಾಗಿದ್ದು, ದಿನಾಂಕ:01.06.2024ರಿಂದ

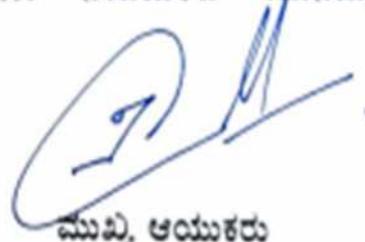
ಅನ್ವಯವಾಗುವಂತೆ ಘನತ್ಯಾಜ್ಯದ ಸಂಗ್ರಹಣೆ ಸಾಗಾಣೆ ಮತ್ತು ಸಂಸ್ಕರಣೆಯ ಜವಾಬ್ದಾರಿಗಳನ್ನು ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತಕ್ಕೆ ವಹಿಸಲು ನಿರ್ಧರಿಸಲಾಗಿರುತ್ತದೆ.

ಉಲ್ಲೇಖ(06 & 07)ರನ್ವಯ ಪಾಲಿಕೆಯಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಶಾಖೆಯ ವಿಶೇಷ ಆಯುಕ್ತರು (ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರು ಈ ಕೆಳಗಿನ ಜವಾಬ್ದಾರಿಗಳನ್ನು ಮಾತ್ರ ನಿರ್ವಹಿಸಲು ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

- ಸಾರ್ವಜನಿಕ ಸ್ಥಳಗಳ ಸ್ವಚ್ಛತೆ
- ಪೌರಕಾರ್ಮಿಕರ ವಿಷಯಗಳು
- ಶೌಚಾಲಯಗಳ ವಿಷಯಗಳು
- ಸ್ವಚ್ಛ ಸರ್ವೇಕ್ಷಣ ಕಾರ್ಯಗಳು

ಈ ಮೇಲಿನ ಎಲ್ಲಾ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಪಾಲಿಕೆಯಲ್ಲಿನ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ) ಹುದ್ದೆಗಳನ್ನು ಆರೋಗ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸುವುದು ಸಮಂಜಸವಾಗಿದ್ದು, ಪಾಲಿಕೆಯ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರ ಕಾರ್ಯಭಾರವನ್ನು ಆರೋಗ್ಯ ಶಾಖೆಗೆ ವಹಿಸಲು ಈ ಕೆಳಗಿನಂತೆ ಆದೇಶಿಸಿದೆ.

1. ಪಾಲಿಕೆಯ ಆರೋಗ್ಯ ಶಾಖೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆ ಎಂದು ಮಾರ್ಪಡಿಸಿದೆ.
2. ಪಾಲಿಕೆಯಲ್ಲಿನ ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ)ರವರ ಹುದ್ದೆಗಳನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸಿ, ಸದರಿರವರ ಕಾರ್ಯಭಾರವನ್ನು ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)/ಜಂಟಿ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರಿಗೆ ವಹಿಸಿದೆ.
3. ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ) ಹುದ್ದೆಯನ್ನು ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ ಶಾಖೆಯಲ್ಲಿ ಅಂತರ್ಗತಗೊಳಿಸಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ ಮತ್ತು ನೈರ್ಮಲ್ಯ)ರವರು ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತದ ಪ್ರದಾನಿಮಿತ್ರ ನಿರ್ದೇಶಕರಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವುದು.



ಮುಖ್ಯ ಆಯುಕ್ತರು
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆ

ಪ್ರತಿಯನ್ನು:

1. ಮಾನ್ಯ ಆಡಳಿತಗಾರರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.

2. ಮಾನ್ಯ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಮಾಹಿತಿಗಾಗಿ.
3. ವಿಶೇಷ ಆಯುಕ್ತರು(ಘನಿ,ಆಡಳಿತ/ಯೋಜನೆ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
4. ವಿಶೇಷ ಆಯುಕ್ತರು(ಆರೋಗ್ಯ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
5. ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
6. ವಿಶೇಷ ಆಯುಕ್ತರು(ಹಣಕಾಸು), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
7. ವಲಯ ಆಯುಕ್ತರು, ಎಲ್ಲಾ ವಲಯಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.
8. ಉಪ ಆಯುಕ್ತರು(ಆಡಳಿತ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
9. ಜಂಟಿ ಆಯುಕ್ತರು, ಎಲ್ಲಾ ವಲಯಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಮಾಹಿತಿಗಾಗಿ.
10. ಜಂಟಿ ಆಯುಕ್ತರು(ಘನಿ), ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
11. ಅ.ಅ/ಸ.ಕಾ.ಅ(ಘನಿ), ಎಲ್ಲಾ ವಲಯಗಳು/ವಿಭಾಗಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರುರವರ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
12. ಕಛೇರಿ ಪ್ರತಿ.



ಮುಖ್ಯ ಆಯುಕ್ತರು
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

Translated order of Annexure 1

::Office Order ::

Subject: Merging SWM Cell into Health and Sanitation Section and subsuming Special Commissioner (SWM) into Special Commissioner (Health and Sanitation)/Joint Commissioner (Health and Sanitation).

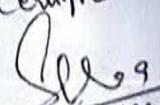
- Reference:**
1. Cabinet of Ministers approval of the Hon'ble Government Subject No:91/2021, dated:02.03.2021.
 2. Government Order No: NAE 256 MNY 2020, dated: 05.03.2021.
 3. Certificate of Incorporation of BSWML Company No:U37100KA 2021 SGC 147734, dated: 22.05.2021.
 4. Proceedings of the 3rd Board of Directors Meeting of BSWML, dated: 24.11.2021.
 5. Letter from Hon'ble Managing Director, Bangalore Solid waste management dated:07.12.2021.
 6. Resolution/Approval of Board Meeting No:148/2022-23, dated: 21.07.2022.
 7. Board meeting resolution/approval No:286/2022-23, dated:11.10.2022.
 8. Proceedings of the 11th Board of Directors Meeting of Bangalore Solid Waste Management Authority, dated: 09.11.2023.

The Solid Waste management within BBMP limits was managed by Health Section prior to 2018. After 2018 a separate cell called Solid Waste Management Cell was established which has been entrusted to Solid Waste Management.

Further, Bengaluru Solid Waste Management Limited was established by the Government as per the order at Ref (2). In order to manage the Solid Waste not only within the Jurisdiction of Bruhath Bengaluru Mahanagara Palike but also Bengaluru Urban. Hence the responsibility of Collection and Transport, Processing and disposal were entrusted to Bengaluru Solid Waste Management Limited.

The Bruhath Bengaluru Mahanagara Palike was entrusted to look after the following responsibilities as per Ref (6 & 7)

- Pourakarmika issues.
- Public Toilet & Commercial Toilet issues.
- Cleanliness of Public Places.
- Swaccha Survekshan Works.

"Certified"

Assistant General Manager
B.S.W.M.L.
Vijayanagar

In the view of this, it is reasonable to subsume the posts of Special Commissioner (SWM) / Joint Commissioner (SWM) in a Health section of Corporation by entrusting the roles and responsibilities of these posts to Special Commissioner (Health) / Joint Commissioner (Health).

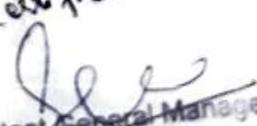
Hence the following order.

1. The Health section of Bruhath Bengaluru Mahanagara Palike is renamed as Health & Sanitation.
2. The Posts of Special Commissioner (SWM) / Joint Commissioner (SWM) are subsuming in the Health & Sanitation. And the responsibilities are entrusted to Special Commissioner (Health & Sanitation)/ Joint Commissioner (Health & Sanitation) respectively.
3. In the view of subsumption of the posts of Special Commissioner (SWM) in the Health & Sanitation using the Special Commissioner (Health & Sanitation) will act as The Director of Bengaluru Solid Waste Management Limited.

Sd/-
Managing Director
BSWML

Copy to::

1. Hon'ble Administrator, Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
2. Hon'ble Managing Director, Bengaluru Solid Waste Management Limited, for kind information.
3. Special Commissioner (SWM/Projects) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
4. Special Commissioner (Health) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
5. Chief Executive Officer, Bengaluru Solid Waste Management Limited, for needful action.
6. Special Commissioner (Finance), Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
7. Zonal Commissioner, All Zones Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
8. Deputy Commissioner (Administration) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
9. Joint Commissioner All Zones Bruhath Bengaluru Mahanagara Palike, Bengaluru, for kind information.
10. Joint Commissioner (SWM) Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
11. SE/AEE (SWM) All Zones/ Divisions, Bruhath Bengaluru Mahanagara Palike, Bengaluru, for needful action.
12. Office Copy.

Certified

Assistant General Manager
B.S.W.M.L.
Vijayanagar

ANNEXURE - 2

CHIKKANAGAMANGALA PLANT													
YEAR	JAN	FEB	MAR	APR	MAY	JUNE	JULY	AUG	SEP	OCT	NOV	DEC	TOTAL
2019	5469	5913	6219	4431	4290	4270	4021	4336	4476	5103	4606	4188	57322
2020	6287	7438	6077	4116	6321	6640	5655	4893	5868	8174	7522	5661	74652
2021	6995	6117	4861	7961	6831	7421	8390	9326	9687	9519	9021	8633	94762
2022	9211	8112	7512	9601	9773	10304	10236	9521	5884	8915.06	7553.34	7762.24	104385
2023	8016.47	6315.95	7167.21	8549.63	8715.29	8981.36	8272.29	8032.87	8436.63	8202.37	8042.12	9663.4	98395.6
2024	9880.83	9693.25	10432.6	8201.35	9525.41	9657.57	6378.84	6703.12	7870.55	8124.85			



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Nagarabhavi, Bengaluru - 560 072. Tel : 080 2318 6230

Email : info@robustmaterials.com Website : www.robustmaterials.com

TEST REPORT

M/s. Karnataka Compost Development Corporation Ltd. Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05313
	Report date	: 19/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 15/07/2021
	Job Order No	: RCA/2021/05313
	Date	: 15/07/2021
	Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Particulars: One sample of Fresh Wet Waste.		Sample Qty: 5kg

Sl. No	Tests	Results	Protocol
Physical Examination			
1	Compostable, %	99.08	E/WP/0024P
2	Recyclable, %	Nil	E/WP/0024P
3	paper, %	0.10	E/WP/0024P
4	Textiles, %	Nil	E/WP/0024P
5	Plastics, %	0.82	E/WP/0024P
6	Metals, %	Nil	E/WP/0024P
7	Soil, %	Nil	E/WP/0024P
Chemical Examination			
8	Moisture, %	74.8	CPCB manual
9	Bulk Density, g/cm ³	0.93	Fertilizer (Control) Order, 1985

-----END OF THE REPORT-----

Harini
19/7/21
Verified by

Prashanth
19/07/21
Authorized by

Note: 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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Email : info@robustmaterials.com Website : www.robustmaterials.com

TEST REPORT

M/s. Karnataka Compost Development Corporation Ltd. Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05314
	Report date	: 19/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 15/07/2021
	Job Order No	: RCA/2021/05314
	Date	: 15/07/2021
	Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Particulars: One sample of Plus 35MM + Plus 16MM (Mix samples).		Sample Qty: 1 kg

Sl. No	Tests	Results	Protocol
1	Moisture, %	43.5	CPCB manual
2	Bulk Density, g/cm ³	0.71	Fertilizer (Control) Order, 1985
3	Gross calorific Value, Kcal/Kg	4329.7	IS -1350(P2)
4	Net calorific Value, Kcal/Kg	3964.3	IS -1350(P2)

-----END OF THE REPORT-----

Vani V
19/07/21
Verified by

Prady
19/07/21
Authorized by

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Email : info@robustmaterials.com Website : www.robustmaterials.com

TEST REPORT

M/s. Karnataka Compost Development Corporation Ltd.

Haralakunte, Hosur road,
Bangalore-560068.

Report No.	: RCA/2021/05315
Report date	: 19/07/2021
Ref.	: Test Request Form
Ref. Date	: 15/07/2021
Job Order No	: RCA/2021/05315
Date	: 15/07/2021
Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Qty:	1 kg

Sample Particulars: One sample of Plus 4MM.

Sl. No	Tests	Results	Protocol
1	Moisture, %	17.8	CPCB manual
2	Bulk Density, g/cm ³	0.60	Fertilizer (Control) Order, 1985
3	Gross calorific Value, Kcal/Kg	4401.3	IS -1350(P2)
4	Net calorific Value, Kcal/Kg	4098.7	IS -1350(P2)

-----END OF THE REPORT-----

Nani V
19/7/21
Verified by

[Signature]
19/07/21
Authorized by

Note: 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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TEST REPORT

M/s. Karnataka Compost Development Corporation Ltd.

Haralakunte, Hosur road,
Bangalore-560068.

Report No.	: RCA/2021/05316
Report date	: 19/07/2021
Ref.	: Test Request Form
Ref. Date	: 15/07/2021
Job Order No	: RCA/2021/05316
Date	: 15/07/2021
Date of Analysis	: 16/07/2021 to 19/07/2021
Sample Qty:	2 Ltrs

Sample Particulars: One sample of Leachate.

Sl. No	Tests	Results	Protocol
Description: Brown colored liquid with suspended solids having objectionable odour.			
1	pH	4.23	IS 3025 (Part - 11): 1983 Reaff. 2017
2	Total Dissolved Solids, mg/L	91304.0	IS 3025 (Part - 16): 1984 Reaff. 2017
3	Chemical Oxygen Demand, mg/L	119600.0	APHA 23 rd Edition
4	Biochemical Oxygen Demand, mg/L (for 3 days at 27°C)	36186.5	IS 3025 (Part - 44): 1993 Reaff. 2019
5	Total Suspended Solids, mg/L	8121.0	IS 3025 (Part - 17): 1984 Reaff. 2003
6	Total Phosphate as PO ₄ , mg/L	2764.0	APHA 23 rd Edition
7	Total Kjeldhal nitrogen as N, mg/L	1984.3	IS 3025 (Part -34): 1988 Reaff. 2019
8	Total volatile Solids, mg/L	986818.2	IS 3025 (Part-18):1984 Reaff. 2002
9	Chemical Oxygen Demand, mg/L(Filtered)	50232.0	APHA 23 rd Edition

-----END OF THE REPORT-----

Mari V
19/7/21
Verified by

P. S. S.
19/07/21
Authorized by

Note: 1. The results listed refer only to the tested samples and applicable parameters. 2. Test certificate should not be reproduced except in full, without written approval of the laboratory. 3. The submitted samples are drawn by the laboratory unless otherwise specified. 4. Endorsement of product is neither inferred nor implied. 5. Samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified. 6. This report cannot be used as evidence in the court of law & should not be used in any advertising media without our permission in writing. 7. Total liability of our lab is limited to the invoice amount and any



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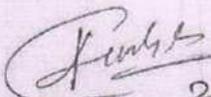
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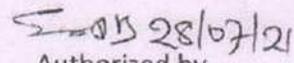
TEST REPORT

M/s. Karnataka Compost Development Corporation Ltd. Haralakunte, Hosur road, Bangalore-560068.	Report No.	: RCA/2021/05624
	Report date	: 28/07/2021
	Ref.	: Test Request Form
	Ref. Date	: 26/07/2021
	Job Order No	: RCA/2021/05624
	Date	: 26/07/2021
	Date of Analysis	: 27/07/2021 to 27/07/2021
Sample Particulars: One sample of Dry Waste.	Sample Qty: 1 kg	

Sl. No	Tests	Results	Protocol
1	Bulk Density, g/cc	0.34	Fertilizer (Control) Order, 1985

-----END OF THE REPORT-----


Verified by 28/07/21


Authorized by 28/07/21

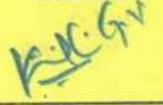
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **001**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 12/6/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KADIAH1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3670	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 12	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 12	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 06	DAY 12	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO. **002**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 12/06/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KAO1NH1669		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3940
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 12	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 12	YEAR 21
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 06	DAY 12	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

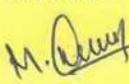
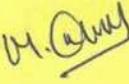
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **003**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 13/06/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KA01AH1669		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4330
		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP VA TECH WADAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

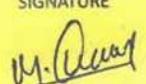
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **004**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 13/06/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KA01AH 1669		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3580
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli BENGALURU	SIGNATURE 	MONTH 06	DAY 13	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

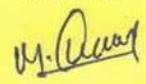
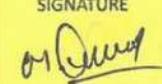
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **005**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 15/06/2021	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO: KA01AH1669	
		7. VEHICLES REGISTRATION NO.: KA01AH	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	
		13. SOLID SEMI. SOLID SLUDGE ONLY TARI' SL'	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED A CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REG'			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIG	YEAR 21
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF			
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		DAY 15	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION C.		REST OF THE FOUR COPIES	
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM. TO BE CARRIED BY THE TRANSPORTER			
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

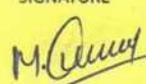
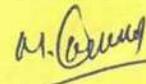
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **005**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 15/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO: KA01AH1669			
		7. VEHICLES REGISTRATION NO.: KA01AH1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3780	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO. **006**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 15:06:2001			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KADIAH-1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3500	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 06	DAY 15	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **007**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 17/06/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KA 01 AH 1657		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		
		KGS 3860		
		13. SOLID SEMI. SOLID SLUDGE		
		ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	
			KGS	
18. WASTE CATEGORY NO.				
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION				
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 17	
YEAR 21				
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 17	
YEAR 21				
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabesihalli, C/O. BWSSB, Survey No. 162, VA TECH WABAG LTD.	SIGNATURE 	MONTH 06	DAY 17	
YEAR 21				
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 008

1. OCCUPIERS NAME & MAILING ADDRESS

2. DATE : 15/06/2021

3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS
 BBMP OWN VEHICLE
 BRUHAT BENGALURU MAHANAGARA PALIKE
 CHIKKANAGAMANGALA SWM PLANT
 BANGALORE SOUTH ZONE BBMP
 No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100

5. TYPE OF VEHICLE

 TANKER

6. TRANSPORT REGISTRATION NO:

7. VEHICLES REGISTRATION NO.: KAC1PA 1669

8. DESIGNATION FACILITY NAME & SITE
 BWSSBSTP'S

9. FACILITY'S REGISTRATION NO.:

10. FACILITY'S PHONE:

11. WASTE DESCRIPTION
 DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED

12. TOTAL QUALITY OF

4030 KGS
~~3020~~

13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE

15. CONTAINERS
 NO. TYPE

16. TOTAL QUANTITY

17. UNIT WT/VOL

18. WASTE CATEGORY NO.

KGS

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT.
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP

B.B.M.P
 SEWAGE WASTE MANAGEMENT

SIGNATURE

M. Arjun

MONTH

06

DAY

16

YEAR

21

21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP

BBMP OWN VEHICLE
 BRUHAT BENGALURU MAHANAGARA PALIKE
 CHIKKANAGAMANGALA SWM PLANT
 BANGALORE SOUTH ZONE BBMP
 No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100

SIGNATURE

M. Arjun

MONTH

06

DAY

16

YEAR

21

22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP

VA TECH WABAG LTD.
 C/o. BWSSB, Survey No. 162,
 50 MLD, STP, Kadabeesinahalli,
 BANGALORE

SIGNATURE

[Signature]

MONTH

06

DAY

16

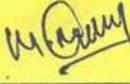
YEAR

21

1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **009**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 16/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA01AH1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3940	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 16	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 16	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 06	DAY 16	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

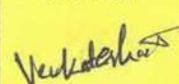
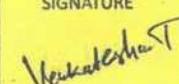
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 010

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 17/06/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KASJA 3912			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4160	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 17	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 17	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabeesihalli, C/O BWSSB, Survey No. 162, WASAG LTD.		SIGNATURE 	MONTH 06	DAY 17	YEAR 21
<p>1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.</p> <p>2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER</p> <p>3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.</p>					

12/06/2021 011

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **011**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 19/06/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KA01AH1169		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4900
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.				
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesināhālli,	SIGNATURE 	MONTH 06	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

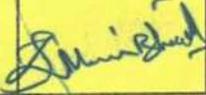
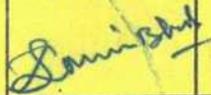
DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **012**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 19/6/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO.:			
		7. VEHICLES REGISTRATION NO.: KAS3A3912			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4090	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Venkatesh</i>	MONTH 06	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Venkatesh</i>	MONTH 06	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinghalli, BENGALURU		SIGNATURE <i>B</i>	MONTH 06	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **013**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 20/6/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KADIAH 1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4250	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 20	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 20	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Reddieshalli, BANGALURU		SIGNATURE 	MONTH 06	DAY 20	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **014**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 20/06/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KARNATAKA 1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.: KA-S3-A			
		10. FACILITY'S PHONE: 9912			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3500	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Venkatesh</i>		MONTH 06	
				DAY 20	
				YEAR 21	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Venkatesh</i>		MONTH 06	
				DAY 20	
				YEAR 21	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE <i>[Signature]</i>		MONTH 06	
				DAY 20	
				YEAR 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

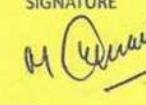
DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **015**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 22/06/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		7. VEHICLES REGISTRATION NO.: KA 01AH 1669		9. FACILITY'S REGISTRATION NO.: KA 5311	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3900	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
16. TOTAL QUANTITY		17. UNIT WT/VOL		18. WASTE CATEGORY NO.	
		KGS			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Verkatehast</i>	MONTH 06	DAY 22	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Verkatehast</i>	MONTH 06	DAY 22	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE <i>[Signature]</i>	MONTH 06	DAY 22	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **016**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 29/06/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA53A3912			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3990	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 06	DAY 30	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 06	DAY 30	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD		SIGNATURE 	MONTH 06	DAY 30	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **017**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 27/10/2021	
		3. MANIFEST DOCUMENT NO. : 30106/2021	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA01AH 1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	
		KGS 4170 4090	
		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
			KGS
18. WASTE CATEGORY NO.			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 06	DAY 30
YEAR 21			
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 06	DAY 30
YEAR 21			
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162 50 MID. STP, Kadabergu	SIGNATURE 	MONTH 06	DAY 30
YEAR 21			
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

5/11/2021
10/10/2021

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **018**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 02/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: KA 53A 3912	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4580	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 01	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 01	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 152 50 MLD. STP, Kadapa		SIGNATURE 	MONTH 07	DAY 01	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

5116/15051

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **019**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 02/02/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KHA 11149			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				11190	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 02	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 02	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabesne		SIGNATURE 	MONTH 07	DAY 02	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

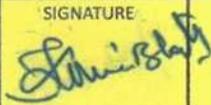
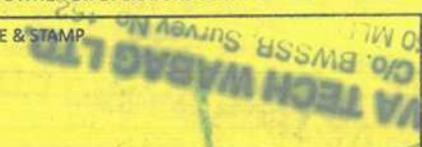
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **020**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 03/07/2021	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KACI AA 1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	
		KGS 4240	
		13. SOLID SEMI. SOLID SLUDGE	
		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
			KGS
18. WASTE CATEGORY NO.			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 03
YEAR 21			
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 03
YEAR 21			
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP VA TECH WABAG LTD. Ch. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 07	DAY 03
YEAR 21			
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

03/07/2021

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **021**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 31/7/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: KR01AN1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S			9. FACILITY'S REGISTRATION NO.:		
			10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED			12. TOTAL QUALITY OF		KGS 3970
			13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 03	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 03	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 		SIGNATURE 	MONTH 07	DAY 03	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

31-151

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **022**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 04/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KN01AH1169			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4280	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED, ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Alamudaga</i>	MONTH 07	DAY 04	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Alamudaga</i>	MONTH 07	DAY 04	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 163 50 MLD, STP, Kadabesanahalli BANGALORE		SIGNATURE <i>[Signature]</i>	MONTH 07	DAY 04	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **023**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 04/07/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.: KA01AH1669

8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4370
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE <i>Alam Singh</i>	MONTH 07	DAY 09	YEAR 2021
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE <i>Alam Singh</i>	MONTH 07	DAY 09	YEAR 2021
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP	SIGNATURE	MONTH	DAY	YEAR

1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

07/07/2021 053

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **024**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 07/07/2021	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA01AA1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	
		KGS 4260	
		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS
		18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 05
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 05
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD. STP, Kadabeesinahalli, BENGALURU	SIGNATURE 	MONTH 07	DAY 05
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

02/07/2021

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **025**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 05/07/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO: KA01AH 1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		7. VEHICLES REGISTRATION NO.:		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4520	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		13. SOLID SEMI. SOLID SLUDGE ONLY TARTLY SLURRY	
				16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 05	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 05	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD. STP, Kadabeesinahalli, C/o. BWSSB, Survey No. 162, VA TECH WABAG LTD.		SIGNATURE 	MONTH 07	DAY 05	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

0210212021

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **026**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 06/07/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		7. VEHICLES REGISTRATION NO.: KAC1AH1669		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4660	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 06	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 06	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 06	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **027**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 17/07/2021		
		3. MANIFEST DOCUMENT NO. :		
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.:		
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:		
		10. FACILITY'S PHONE:		
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
				KGS
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.		
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.				
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE	MONTH	DAY
			07	17
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS				
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE	MONTH	DAY
			07	17
22. DISCREPANCY NOTE SPACE				
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED				
TYPED NAME & STAMP VA TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE	MONTH	DAY
			07	17
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.				

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **028**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 17/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.:			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				54	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 17	YEAR 21	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 17	YEAR 21	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG LTD. BWSSB, Survey No. 162, MLD, STP, Kadabeesinhalli, BANGALURU	SIGNATURE 	MONTH 07	DAY 17	YEAR 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **029**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 19/02/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		7. VEHICLES REGISTRATION NO.: KPN14 JH8		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 5190	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
18. WASTE CATEGORY NO.					
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 		MONTH 07	
				DAY 18	
				YEAR 21	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 		MONTH 07	
				DAY 18	
				YEAR 21	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD. STP, Kadabeesnahalli, C/O. BWSSB, Survey No. 152, BANGALORE		SIGNATURE 		MONTH 07	
				DAY 18	
				YEAR 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **030**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 18/12/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KAS343119			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11740	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 50 MLD. STP, Kadaba C/o. BWSSB, Survey No. 162 TECH WABAG LTD		SIGNATURE 	MONTH 07	DAY 18	YEAR 21
<p>1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.</p> <p>2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER</p> <p>3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.</p>					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM					
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 031					
1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 17/07/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:		
		7. VEHICLES REGISTRATION NO.: KA SA 3912			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4580	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3. 4590 09:15 AM					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WADAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesihalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 17	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **032**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 11/07/21
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.: KA 01AH 1669

8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 3680
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION	1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.
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20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 19	YEAR 21
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 19	YEAR 21
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP	SIGNATURE 	MONTH 07	DAY 19	YEAR 21
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- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

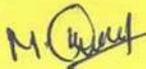
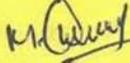
DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **033**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 20/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA 53A 7912			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11390	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesahalli, BANGALURU		SIGNATURE 	MONTH 07	DAY 19	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM					
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 034					
1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE 20/07/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA 01-814 160			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4230	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 20	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 20	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP TECH WABAG LTD. C/o. BWSSB, Survey No. 162, 5G MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 20	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **035**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 21/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KAS3A3912			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 5380	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 		MONTH 07	
				DAY 21	
				YEAR 21	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 		MONTH 07	
				DAY 21	
				YEAR 21	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VALEON WABAG LTD. Co. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 		MONTH 07	
				DAY 21	
				YEAR 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 036

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 21/01/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KA01AA1664			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 3800	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.	
			KGS		
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP TECH WABAG LTD. C/o BWSSB, Survey No. 162, 50 MLD, STP, Kadapeesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 21	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 037

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 07/02/2021			
3. MANIFEST DOCUMENT NO. :		6. TRANSPORT REGISTRATION NO:			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		7. VEHICLES REGISTRATION NO.: KAS 3A 3912	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
10. FACILITY'S PHONE:		11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF KGS 5000	
13. SOLID SEMI. SOLID SLUDGE		14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	
16. TOTAL QUANTITY		17. UNIT WT/VOL		18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE Alamdafo	MONTH 02	DAY 22	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE Alamdafo	MONTH 02	DAY 22	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BENGALURU		SIGNATURE 	MONTH 02	DAY 22	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **038**

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 23/07/21
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:
		7. VEHICLES REGISTRATION NO.: KA 53A 392

8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4610
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
			KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 23	YEAR 2021
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21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 23	YEAR 2021
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22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP WABAG LTD. 50 MLD. STP. Kadabeesinahalli BENGALURU	SIGNATURE 	MONTH 07	DAY 28	YEAR 21
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1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

DOMESTIC/SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM
(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 039

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 23/07/2021		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		7. VEHICLES REGISTRATION NO.: KA01AH1669		9. FACILITY'S REGISTRATION NO.:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4240	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 		MONTH 07	
				DAY 23	
				YEAR 2021	
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 		MONTH 07	
				DAY 23	
				YEAR 2021	
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TECH WABAG LTD. Co. B. J. S. B. Survey No. 162, 50 MLD, STP, Kadabeesinahalli, BANGALORE		SIGNATURE 		MONTH 07	
				DAY 23	
				YEAR 21	
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO. 040

1. OCCUPIERS NAME & MAILING ADDRESS	2. DATE : 24/07/2021
	3. MANIFEST DOCUMENT NO. :

4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO: 7. VEHICLES REGISTRATION NO.: KNO10U1669
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8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S	9. FACILITY'S REGISTRATION NO.:
	10. FACILITY'S PHONE:

11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED	12. TOTAL QUALITY OF	KGS 4430
	13. SOLID SEMI. SOLID SLUDGE	ONLY TARTLY SLURRY

14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO.	TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL	18. WASTE CATEGORY NO.
				KGS	

19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION

1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT
2. HANDLE WITH CARE
- 3.

20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.

TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE	MONTH	DAY	YEAR
		07	24	21

21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS

TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE	MONTH	DAY	YEAR
		07	24	21

22. DISCREPANCY NOTE SPACE

23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED

TYPED NAME & STAMP WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BENGALURU	SIGNATURE	MONTH	DAY	YEAR
		07	24	21

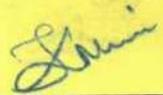
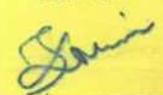
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 041

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 9/1/2001			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: K1 53A 390	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4770	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Abantogo</i>	MONTH 07	DAY 24	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Abantogo</i>	MONTH 07	DAY 24	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP H WABAG LTD. SR. Survey No. 162, eesinahalli.		SIGNATURE <i>[Signature]</i>	MONTH 07	DAY 24	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **042**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 26/7/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KAO1AH1669			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4540	
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 26	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 26	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kaddeesinhalli C/O. BWSSB, Survey No. 162, BANGALORE SOUTH ZONE BBMP		SIGNATURE 	MONTH 07	DAY 26	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO. 043

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE <u>26/07/21</u>	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: <u>KAO1AH1669</u>	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	KGS <u>3910</u>
		13. SOLID SEMI. SOLID ONLY SLUDGE TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS
			18. WASTE CATEGORY NO.
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>
		DAY <u>26</u>	YEAR <u>21</u>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>
		DAY <u>26</u>	YEAR <u>21</u>
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP <u>[Stamp: C/O. BWSSB, Survey No. 102, 50 MLD, STP, Kadabeesanahalli, BANGALURU]</u>		SIGNATURE <u>[Signature]</u>	MONTH <u>07</u>
		DAY <u>26</u>	YEAR <u>21</u>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **044**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE: 25/07/09			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: K H 57391			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 4200	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 25	YEAR 09
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARIAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 25	YEAR 09
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP A TECH WABAG LTD. C/o. BWSSB, Survey No. 102, 50 MLD, STP, Kadabeesinahalli, 09 BENGALURU		SIGNATURE 	MONTH 07	DAY 25	YEAR 09
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: 045

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 25/07/21			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA57P2913			
8. DESIGNATION FACILITY NAME & SITE BWSSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS 11180	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP WABAG LTD. C/o. BWSSB, Survey No. 162, 56 MLD, STP, Kadabaesinahalli, BENGALURU		SIGNATURE 	MONTH 07	DAY 25	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

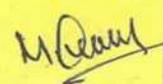
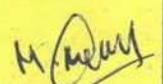
DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **046**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : <u>27/07/2021</u>			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: <u>RAC1441667</u>			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS <u>2170</u>	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH <u>07</u>	DAY <u>27</u>	YEAR <u>21</u>
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH <u>07</u>	DAY <u>27</u>	YEAR <u>21</u>
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP BENGALURU 50 MLD, STP, Kadabesinhalli, C/o. BWSSB, Survey No. 162, VA TECH WABAG LTD.		SIGNATURE 	MONTH <u>07</u>	DAY <u>27</u>	YEAR <u>21</u>
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **047**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 27/09/2021	
		3. MANIFEST DOCUMENT NO. :	
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KA52A3712	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:	
		10. FACILITY'S PHONE:	
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	
		KGS 4520	
		13. SOLID SEMI. SOLID SLUDGE	
		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL
			KGS
18. WASTE CATEGORY NO.			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION			
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.			
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT	SIGNATURE 	MONTH 07	DAY 27
YEAR 21			
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS			
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	SIGNATURE 	MONTH 07	DAY 27
YEAR 21			
22. DISCREPANCY NOTE SPACE			
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED			
TYPED NAME & STAMP VA TECH WABAG LTD. C/O. BWSSB, Survey No. 162, 50 M.I.D. STP, Kadpos, Bengaluru	SIGNATURE 	MONTH 07	DAY 27
YEAR 21			
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.			

DOMESTIC / SEWAGE & INDUSTRIAL PRETERATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **048**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 28/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
				7. VEHICLES REGISTRATION NO.: EP 01 AH 1669	
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				5800	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL KGS	
				18. WASTE CATEGORY NO.	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION					
1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE	MONTH	DAY	YEAR
			07	28	21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE	MONTH	DAY	YEAR
			07	28	21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 50 MLD. STP, KADAPUR C/O. BWSSB, SURVEY NO. 102 VA TECH WABAG LTD.		SIGNATURE	MONTH	DAY	YEAR
			07	28	21

- 1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD.
- 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER
- 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **049**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 28/07/2021			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100	5. TYPE OF VEHICLE TANKER	6. TRANSPORT REGISTRATION NO:			
		7. VEHICLES REGISTRATION NO.: KR01HT4869			
8. DESIGNATION FACILITY NAME & SITE BWSSBSTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF	KGS 3830		
		13. SOLID SEMI. SOLID SLUDGE	ONLY TARLY SLURRY		
14. TRANSPORT DESCRIPTION OF WASTE	15. CONTAINERS NO. TYPE	16. TOTAL QUANTITY	17. UNIT WT/VOL KGS		
		18. WASTE CATEGORY NO.			
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION 1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.					
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE 	MONTH 07	DAY 28	YEAR 21
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE 	MONTH 07	DAY 28	YEAR 21
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP 		SIGNATURE 	MONTH 07	DAY 28	YEAR 21
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO BE RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

DOMESTIC / SEWAGE & INDUSTRIAL PRETREATED COLLECTION FORM

(INFORMATION ABOUT COLLECTION OF DOMESTIC/INDUSTRIAL PRETREATED SEWAGE) NO: **050**

1. OCCUPIERS NAME & MAILING ADDRESS		2. DATE : 29/7/2001			
		3. MANIFEST DOCUMENT NO. :			
4. TRANSPORTER NAME & ADDRESS BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		5. TYPE OF VEHICLE TANKER		6. TRANSPORT REGISTRATION NO:	
		7. VEHICLES REGISTRATION NO.: KAD1A11166			
8. DESIGNATION FACILITY NAME & SITE BWSSBTP'S		9. FACILITY'S REGISTRATION NO.:			
		10. FACILITY'S PHONE:			
11. WASTE DESCRIPTION DOMESTIC/SEWAGE AND INDUSTRIAL PRETESTED		12. TOTAL QUALITY OF		KGS	
				3900	
		13. SOLID SEMI. SOLID SLUDGE		ONLY TARTLY SLURRY	
14. TRANSPORT DESCRIPTION OF WASTE		15. CONTAINERS NO. TYPE		16. TOTAL QUANTITY	
				17. UNIT WT/VOL	
				KGS	
19. SPECIAL HANDLING INSTRUCTION & ADDITIONAL INFORMATION		1. BARRELS SHOULD ALWAYS BE CARRIED UPRIGHT 2. HANDLE WITH CARE 3.			
20. OCCUPIERS CERTIFICATE : THEREBY DECLARE THAT THE CONTENTS ARE FULLY AND ACCURATELY DESCRIBED ABOVE BY PROPER SHIPPING NAME AND ARE CATEGORISED, PACED, MARKED, LABELED AND ARE IN ALL RESPECTS IN PROPER CONDITION FOR TRANSPORT BY ROAD ACCORDING TO APPLICABLE NATIONAL GOVERNMENT REGULATIONS.					
TYPED NAME & STAMP B.B.M.P SEWAGE WASTE MANAGEMENT		SIGNATURE <i>Almasafa</i>	MONTH 07	DAY 29	YEAR 01
21. TRANSPORTERS ACKNOWLEDGEMENT OF RECEIPT OF MATERIALS					
TYPED NAME & STAMP BBMP OWN VEHICLE BRUHAT BENGALURU MAHANAGARA PALIKE CHIKKANAGAMANGALA SWM PLANT BANGALORE SOUTH ZONE BBMP No. 31, SARJAPURA HOBLI, ANEKAL(TK), BANGALORE-560100		SIGNATURE <i>Almasafa</i>	MONTH 07	DAY 29	YEAR 01
22. DISCREPANCY NOTE SPACE					
23. FACILITY OWNER OR OPERATORS CERTIFICATION OF RECEIPT OF DOMESTIC/SEWAGE & INDUSTRIAL PRETESTED					
TYPED NAME & STAMP VA TE WABAG LTD. C/o. BWSSB, Survey No. 162, 50 MLD, STP, Kadabaesinahalli, BANGALORE		SIGNATURE <i>[Signature]</i>	MONTH 07	DAY 29	YEAR 01
1. WHITE : TO BE FORWARDED BY THE OCCUPIER TO THE STATE POLLUTION CONTROL BOARD. 2. YELLOW: TO RETAINED BY THE OCCUPIER AFTER TAKING SIGNATURE ON IT FROM THE TRANSPORTER AND REST OF THE FOUR COPIES TO BE CARRIED BY THE TRANSPORTER 3. PINK : TO BE RETAINED BY THE OPERATOR OF THE FACILITY AFTER SIGNATURE.					

ANNEXURE - 4

INTERIM REPORT

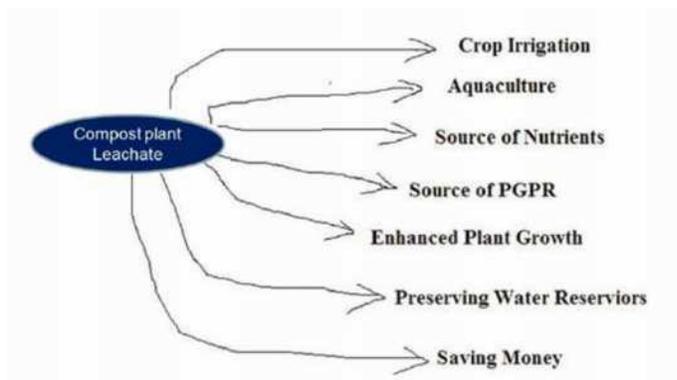
Use of Bengaluru municipal compost yard leachate for direct application in agriculture

Solid waste collected from municipal area contains varied heterogeneous material. A major part of it is decomposable material which can be converted into manures. Segregated solid waste containing biodegradable material are mostly household kitchen and garden wastes, vegetable and fruit markets, temple and burial ground wastes, municipal park wastes, avenue tree litters etc. Bengaluru BBMP has attained above 60% segregation at source and wet wastes are taken separately to the composting yards.

The growing interest in the composting of organic waste will inevitably lead to an increase in composting leachate production. Composting leachate contamination is characterized by high concentrations of moderately biodegradable organic matter and nutrients

Leachate is a by-product derived from municipal solid wastes due to their physical, chemical, and biological changes and will be formed in composting plants, and transfer stations, and landfills, incineration plants. The composition of leachate that is generated through segregated wet wastes of BBMP is related to some factors, including properties of waste, location, seasons, retention time in holding cell at composting plants, operation modes of transfer stations, etc. Among the leachate sources it may contain plant nutrients such as N, P, K, Ca, Mg, S and Cu, Ni, Zn, B and Mn, and organic matters, which distribute among different particles with various sizes. Anions, such as NO_3^- , HCO_3^- , SO_4^{2-} , F^- and Cl^- , are also present as salts in leachate

Careful management for composting yards is very important for the reduction of foul smell and leachate quantity. The most common treatment methods for leachate are biological and physicochemical techniques, which possess the differential removal capacities for various pollutants. The leachates must meet the discharge standards or recycle within plants without any discharge into the environment. The easiest and cheapest way to dispose this huge quantity of leachate accumulated in different BBMP plants is through direct application to agriculture lands and forest lands ascertaining its safety. The advantages of use of compost plant leachate for direct application in agriculture are presented below:



These leachates are a very good source of plant nutrients. They are very rich in plant growth promoting rhizobacteria(PGPRs). Application of the leachates enhance th growth of crops. Besides BBMP can easily get rid of this problem by putting the leachate to a rightful cause preventing water reservoirs from pollution and more importantly saving huge money.

Fortunately BBMP has achieved more than 60% segregation at source level and hence the collected segregated wet waste contain mostly the biodegradable wastes from household kitchen and garden wastes, vegetable and fruit markets, temple and burial ground wastes, municipal park wastes, avenue tree litters etc. These material are free from any toxic wastes including heavy metals. Therefore it can be used in agriculture fields, parks, forest lands etc for not only disposing the leachate but also supplying the organic sources of plant nutrients and organic humic acid and fulvic acid to the crops as stimulants of plant growth , improving soil health and plant productivity.

It is, however, necessary to ascertain the composition of the wet waste leachate generated in different BBMP composting plants for their nutrient composition and possible heavy metal concentrations for safe use in agriculture.The leachate was analysed by three reputed laboratories at different times. These laboratories are

1. Indian Institute of Science, Bengaluru
2. Indian Institute of Horticultural Research, Bengaluru
3. Robust materials technology Pvt.Ltd

The analysis done at the above three laboratories and at different times are placed below:

Leachate analysis for heavy metals at IISc and IIHR laboratories(December 2021)

Laboratory	Sample Id	Pb (%)	Cd (%)	As (%)	Ni (%)	Cr (%)
Leachate						
IISc	Leachate from Doddabidarekallu	-0.00000022	-0.00000008	-0.00000002	-0.00000021	-0.00000002
IIHR	Leachate from Doddabidarekallu	-0.00000030	-0.00000012	-0.00000006	-0.00000032	-0.00000008

Compost						
IISc	Compost from Doddabidarekallu	0.00000184	0.00000011	-0.00000075	0.00000069	0.00000155
IIHR	Compost from Doddabidarekallu	0.00000198	0.00000063	-0.00000058	0.00000049	0.00000196

IIHR has also analysed the leachate samples collected from BBMP leachate collections at BBMP composting plants in 2020 and again in December 2021. The results of analysis is presented below:

Leachate analysis by IIHR in 2020

Parameter	Measured characteristic
BOD	3200 PPM
COD	8170 PPM
pH	4.24
Turbidity	1400 NTU
TS	28242 PPM
TDS	23415 PPM
Conductivity	15.7 dSm ⁻¹
SO4	31417 PPM
Cl-1	5963 PPM
P2O5	284 PPM
NO3	3.95 PPM
NH4	721 PPM

Leachate analysis by IIHR in December 2021 for Chemical parameters

Sample code	pH	EC (dS /m)	Total N (mg/L)	Total P (mg/L)	Total K (mg/L)	Total Ca (mg/L)
Liquid sample 1	4.10	16.0	630	250.00	1668	4080
Liquid sample 1A	4.05	15.9	640	350.00	1635	4440

Liquid sample 1	Total Mg (mg/L)	Total S (mg/L)	Total Fe (mg/L)	Total Mn (mg/L)	Total Zn (mg/L)	Total Cu (mg/L)
Liquid sample 1A	640	2204	113.5	21.4	12.63	0.80
	650	2258	120.8	21.3	12.60	0.78

Leachate analysis by IIHR in December 2021 for **Microbial parameters.**

Parameters	Leachate (cfc/ml)	Solid +35mm (cfc/ml)	Solid +16mm (cfc/ml)
Total bacteria	27*10 ⁵	59*10 ⁷	232*10 ⁷
Yeast	10*10 ¹	35*10 ¹	54*10 ¹
Mold	14*10 ¹	13*10 ¹	16*10 ¹
Total coliforms	61*10 ¹	Nil	Nil
Fecal coliforms	Nil	Nil	Nil
Pathogenic e-coli	Absent in 25g	Absent in 25g	Absent in 25g
Listeria species	Absent in 25g	Absent in 25g	Absent in 25g
Salmonella	Absent in 25g	Absent in 25g	Absent in 25g

Robust materials technology Pvt.Ltd has analysed the leachate in 2019 for the KDC plant and their results are also placed below:

ROBUST MATERIALS TECHNOLOGY PVT. LTD.
 (ISO-9001:2008, GBAS-15001:2007 Certified Laboratory)
 NABL Accredited Laboratory
 No. 54, 2nd Floor, Thromba Complex, Registered Main Road, NDEF Layout, Rajashekar, Bengaluru - 560 072. Tel: +91 80 23 39 8230, Fax: +91 80 23 19 6733. www.robustmaterials.com

TEST REPORT

TO,
 Karnataka Compost Development Corporation Ltd.
 Haralakunte, Hosur Road,
 Madiwala post, Kudlu gate,
 Bangalore-560068

Report No. : RCA/1904/0153
 Report date : 29/04/2019
 Ref. : Test Request Form
 Ref. Date : 23/04/2019
 Job Order No. : RCA/1904/0153
 Date : 23/04/2019
 Date of Analysis : 23/04/2019 to 29/04/2019
 Sample Qty : 2 ltr.

Sl. No	Tests	Results	Protocol
1	pH	3.25	IS 3025 (Part -11): 1983
2	Total Dissolved Solids, mg/L	9400.0	IS 3025 (Part -16): 1984
3	Chemical Oxygen Demand, mg/L	145745.4	APHA 22 nd Edition
4	Biochemical Oxygen Demand, mg/L (for 5days at 27°C)	50400.0	IS 3025 (Part -44): 1993
5	Total Suspended Solids, mg/L	9950.0	IS 3025 (Part-17): 1984
6	Total Phosphate as P ₂ O ₅ , mg/L	747.3	APHA 22 nd Edition
7	Total Nitrogen as N, mg/L	319.3	IS 3025 (Part -34): 1988
8	Total Soluble Solids, mg/L	107036.0	IS 3025 (Part-18): 1984
9	Chemical Oxygen Demand, mg/L(Filtered)	110510.4	APHA 22 nd Edition

-----END OF THE REPORT-----

ROBUST MATERIALS TECHNOLOGY PVT. LTD.
(ISO-9001-2008, OHSAS 18001-2007 Certified Laboratory)
NABL Accredited Laboratory

No. 34, 2nd Floor, Thimmasa Complex, Nagarathobu Main Road, HOBF Layout,
Kaggalibanda, Bangalore - 560 072. Tel: +91 80 2113 6231, Fax: +91 80 2218 4230,
info@robustmaterials.com, www.robustmaterials.com

ISO 9001:2008
Certificate No. 855414
OHSAS 18001:2007
Certificate No. 713812

TEST REPORT

TO,
Karnataka Compost Development Corporation Ltd.
Haralakunte, Hosur Road,
Madiwala post, Kudlu gate,
Bangalore-560068

Report No. : RCA/1904/0160
Report date : 29/04/2019
Ref. : Test Request Form
Ref. Date : 23/04/2019
Job Order No. : RCA/1904/0160
Date : 23/04/2019
Date of Analysis : 23/04/2019 to 29/04/2019
Sample Qty : 2 ltr

Sample Particulars: One sample of Leachate (Storage tank area).

Sl. No.	Tests	Results	Protocol
Description: Brown colored liquid with suspended solids having objectionable odour.			
1	pH	4.1	IS 3025 (Part - 11) : 1983
2	Total Dissolved Solids, mg/L	16000.0	IS 3025 (Part - 16) : 1984
3	Chemical Oxygen Demand, mg/L	139339.2	APHA 22 nd Edition
4	Biochemical Oxygen Demand, mg/L (for 3days at 27°C)	43200.0	IS 3025 (Part - 44) : 1993
5	Total Suspended Solids, mg/L	3780.0	IS-3025 (Part-17) : 1984
6	Total Phosphate as PO ₄ , mg/L	2585.7	APHA 22 nd Edition
7	Total Nitrogen as N, mg/L	1563.2	IS 3025 (Part - 34) : 1988
8	Total volatile Solids, mg/L	127364.0	IS 3025 (Part-18):1984
9	Chemical Oxygen Demand, mg/L(Filtered)	131331.2	APHA 22 nd Edition

-----END OF THE REPORT-----

The use of leachates for crop growth is a centuries old practice that is getting renewed attention due to rising environmental concerns. It is always misunderstood that leachates are harmful to soil and crop and to human health. This is mainly because it is misunderstood and mixed-up with the problems associated with the leachates from landfills and incinerating plants and the sewage water. Compost plant leachate is entirely different from these two liquid wastes. We must keep in mind that compost plant leachates cannot be compared with sewage water or leachates from landfill sites.

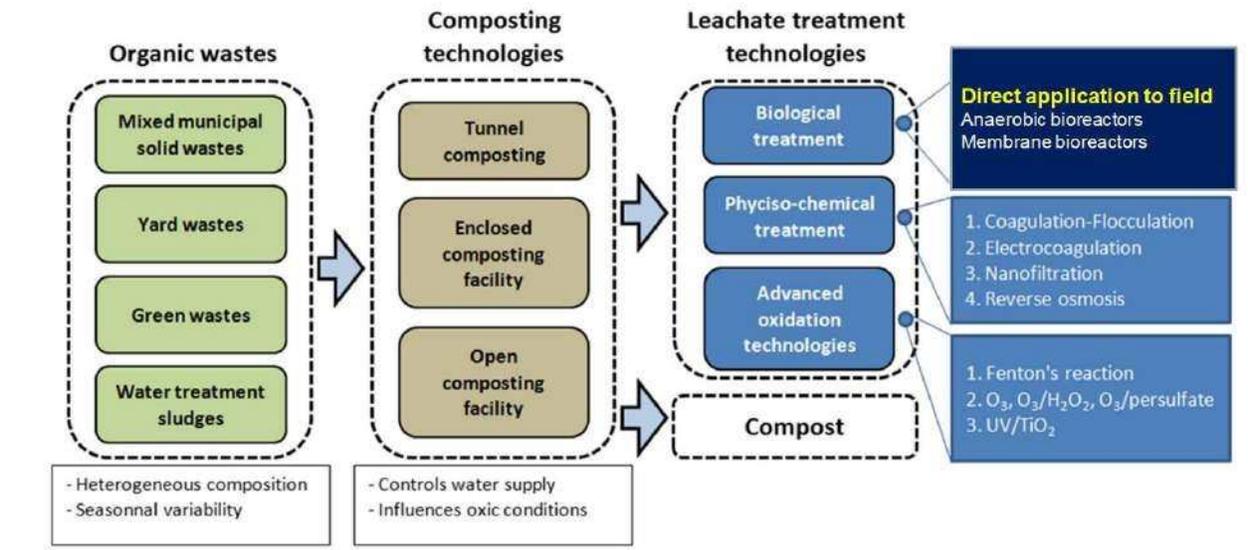
Composting leachates originate from: (1) the water content of the organic waste itself (which represents approximately 60–90% content by weight), (2) the water generated during the composting biochemical reactions, (3) the rain water (open facilities), as well as (4) the water added in order to adjust the moisture content. Leachate production is linked to the composting technology, the type of wastes composted, and the climatic conditions. Mixed municipal wastes generate approximately 75–100 L/ton of waste, green wastes produce between 5 and 50 L/ton of waste and sewage composting produces approximately 100 L/ton of sewage. Generally, composting facilities have the capacity to treat 1000–1500 ton/day of waste with reported leachate productions ranging from 4 to 400 m³ /d. Composting leachate contamination mainly occurs during the percolation of water (liquid phase) through the composting of organic waste. Organic wastes are a major source of biodegradable organic matter, as well as emerging contaminants such as plasticizers. The presence of a high content of organic matter in leachates results from the breakdown of large and complex organic matter into simpler substances by various microorganisms under aerobic conditions. Initially, microorganisms already present in the liquid phase surrounding the organic matter utilize the readily available dissolved biodegradable organic matter. Microorganisms simultaneously produce enzymes that react with solid organic matter to release soluble and readily available molecules in the biofilm. In addition to microbial activity, organic and

inorganic matter (i.e. heavy metals) can be transferred to the liquid phase through solid–liquid mass transfer. Thus, the total mass transfer from biogenic waste to liquid phase can be divided into three different categories: (1) hydrolysis of biogenic waste through enzymatic reactions, (2) solubilization of organic and inorganic molecules and (3) entrainment of particulate matter.

Due to the fertilizing properties of composting leachates, and free supply of oxygen in agricultural lands (other than paddy lands) crops significantly remove BOD and COD and nitrates and phosphates apart from other plant nutrients.

Compost yard leachates are absolutely safe for use in agriculture as a source of nutrient and Biostimulants as and when required:

Graphical abstract



Benefits of Compost Leachate to Agriculture and the Environment

- Water and soil conservation.
- Protects groundwater quality.
- Minimizes odors from agricultural areas.
- Avoids methane production by diverting organics from landfills into compost. □ Drastically reduces the need for pesticides and fertilizers.
- Off-farm materials can be brought in and added to manure to make compost.
- Facilitates reforestation, wetlands restoration, and wildlife habitat revitalization efforts by amending contaminated, compacted and marginal soils.
- Safe disposal of leachate and reduces burden on BBMP in handling the leachate problems.

Agriculture

- Long-term stable organic matter source.

- Buffers soil pH levels.
- Adds organic matter, humus and cation exchange capacity to regenerate poor soils.
- Suppresses certain plant diseases and parasites and kills weed seeds.
- Increases yield and size in crops.
- Increases length and concentration of roots in crops.
- Increases soil nutrient content and water holding capacity of sandy soils and water infiltration of clay soils.
- Reduces fertilizer requirements.
- Restores soil structure after natural soil microorganisms have been reduced by the use of chemical fertilizers; compost leachate is a soil inoculant.
- Increases earthworm populations in soil.
- Provides slow, gradual release of nutrients, reducing loss from contaminated soils.
- Reduces water requirements and irrigation.
- Provides opportunity for extra income.
- BBMP can create a market for the leachate through bottling and sale or even free distribution to farmers reduces the cost incurred in managing the leachates.
- Brings higher prices for organically grown crops.
- Minimizes odors from agricultural areas.

Do not compare use of sewage water with compost yard leachates

In sewage farming, sewage is used for the irrigation of agricultural lands. But while using sewage water the human pathogens generally spread among the farm workers and the consumers of sewage farm products. The groundwater may get contaminated. And the most important thing is that its use deteriorate the soil health. All these disadvantages are not associated with compost yard leachates. A comparison between the two is presented below:

Sewage water	Compost yard leachate
Contains harmful pollutants	Analysis of BBMP leachates by three different laboratories at different times showed no harmful pollutants in compost yard leachates
Contains heavy metals exceeding permissible limits.	BBMP compost leachates analysis showed very low levels of heavy metals which are very safe as per the FCA orders
Contains human pathogens which affect farm workers and consumers	Analysis done at IIHR laboratory showed no human pathogen in the leachates

Use of sewage may lead to a land condition called sewage sickness.	Since application is not through irrigation and quantity used is limited and the application is made to dry soils there is no scope for sewage sickness
High BOD and COD causes soil sickness	Since it is applied to dry soils the issue of BOD
	and COD causing adverse effect does not arise as free oxygen supply degrades these organic matter in very short time
Drastically reduces the need for pesticides and fertilizers.	Drastically reduces the need for pesticides and fertilizers.
Sewage is applied continuously on a piece of land. This results in pores or voids of soil filled up or clogged, free circulation of air is prevented and anaerobic conditions develop. At this stage, the land is unable to take any further sewage load which causes the organic matter to decompose and foul-smelling gases are emitted from the land like in Kengeri and Vartur and other areas.	All these problems are not there while using compost plant leachate. This is safe from all the problems associated with continuous use of sewage water through irrigation system
The runoff obtained after sewage irrigation of fields may be polluted when precipitation exceeds evaporation and percolation capacity.	This does not arise while using compost plant leachates
The sewage is usually generated at a relatively constant rate, but irrigation is required only during dry weather so over-irrigation in wet periods might cause soils to become septic, sour, or sewage-sick.	This does not arise while using compost plant leachates. Farmers can use leachate as a source of nutrient and Biostimulants as and when required
Arid climates will allow temporary storage of sewage in holding ponds while the soils dry out during non-growing seasons and such storage may cause odour and insect problems.	No such issue with use of compost plant leachates
In situations like irrigation of fruit trees with the flow in the surface, ditches may involve some risk of pathogen transfer from the sewage to the edible fruit by birds, insects, and similar vectors so the pathogen transfer is more likely to affect the consumers of the crops.	No such issue with use of compost plant leachates

Based on the preliminary studies and analysis of the leachates it is safe to dilute the leachates 6 to 8 times for use in any agricultural or horticultural crops. A detailed study is underway at Division of Natural Resources, IIHR. Final results will be available in a few months time.

To popularize the use of leachate in agriculture it is essential to create awareness among the farmers through TV programme under Krishidarshan as was done earlier for disposing +16 and +35 composts. News paper advertisement may also help in speeding up disposal of leachates. BBMP must make arrangements for free transport or at nominal charges to the farmers fields within limits and also at the compost yards for free loading of leachates to the containers the farmers may bring to carry the leachates.

AN.Ganeshamurthy

Emeritus Scientist, IIHR

TR Ripa

Principal Scientist, IIHR

he simultaneous removal of COD, TSS and NH₄.



GOVIND SOLVENTS PRIVATE LIMITED

Responsible care for Environment

Reg. Office : No. 365A/76, 2nd Floor, 19th Main Road, 1st Block, Rajajinagar, Bangalore-560 010,

Factory : Plot No. 19(P), 22, KIADB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTC040602

DEED OF AGREEMENT FOR TREATMENT AND

DISPOSAL OF LEACHATES GENERATED FROM BBMP DESIGNATED DUMP SITE

Govind Solvents Pvt. Ltd, a company with limited liability incorporated under the Indian Companies Act, 1956, having Common effluent treatment plant at No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District represented by its Chief Operating Officer Mr. Kiran R. K., Hereinafter called the 'OPERATOR' (which term shall mean and include, unless excluded by or repugnant to the context, its successors, administrators and permitted assigns) of the ONE PART:

And

Sri Balaji Enterprises, a concern represented by its Proprietor, Mr.Venkatesh R, having its corporate office at #265, 1st 'B' Main Road, Koramanagala Village, 8th Block, Bangalore-560095, hereinafter called the 'Generator' (which term shall mean and include unless executed by or repugnant to the context, its successors, executors, administrators and permitted assigns) of the OTHER PART.

WHEREAS the Operator is desirous of treatment and disposal of leachates generated from BBMP designated Dump site at Govind Solvents Pvt. Ltd. Plot No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District.

WHEREAS the contractor has shown willingness to transport waste leachates generated at its BBMP dump site.

1. TERMS AND CONDITIONS

This agreement FOR TREATMENT, AND DISPOSAL OF LEACHATES is for a period of ONE year starting from 01/12/2022.

2. CONTRACT PRICE

In consideration of the operator rendering satisfactory services and complying with other terms and conditions as provided in this agreement, the operator will be paid by the contractor, The agreed price will be Rs. 1.90 (One Rupees Ninety Paise Only) per Kg+tax as applicable (CGST-6%+SGST 6%).



GOVIND SOLVENTS PRIVATE LIMITED

Responsible care for Environment

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Factory : Plot No. 19(P), 22, KIADB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspl@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTC040602

3. Contractor should follow rules prescribed by Karnataka State Pollution Control Board (KSPCB) :

1. All transporting vehicles should possess "GPS" system installed vendors which are approved by KSPCB.
2. E-Manifest should accompany each consignment.
3. Vehicles should be in good condition without any leakages.

4. PAYMENT:

Invoice will be raised once in fifteen days and Payment shall be made factory favoring **GOVIND SOLVENTS PVT. LTD. Kunigal** soon after receipt of Invoice.

5. DEPOSIT:

The contractor will make a non-interest bearing deposit of **Rs.50,000/- (Fifty Thousand Only)** with the operator, which is refundable on the termination of the agreement.

6. INCREASE IN THE QUANTITY

The contractor can increase the quantity after prior information to the operator.

7. PERSONAL PROVIDE BY THE CONTRACTOR

7.1 The contractor shall be qualified and conversant with the operation of receipt and transport to operator's facility.

8. The contractor will receive the leachants in his approved vehicle and transport from BBMP dump site to operator's facility at **GOVIND SOLVENTS PVT. LTD. – Plot No. 19(P)-22, Kunigal Industrial Area, Kallanayakana Village, Huttaridurga Hobli, Kunigal – 572 130, Tumkur District.**

9. THE CONTRACTOR IS RESPONSIBLE FOR

9.1 Contractor is responsible to collect the leachates at designated BBMP Dump site.



GOVIND SOLVENTS PRIVATE LIMITED

Responsible care for Environment

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CIN : U27204KA2006PTC040602

9.2 Pre-treat the leachates before giving to operator.

9.3. Provide waste water characteristics with each consignment.

9.4. Provide the industry classification as per CFO.

Category of generator unit: RED, Size of generator unit: LARGE and the KSPCB regional office where the generator unit belong: SARJAPUR.

9.5. Contractor will inform if there is any changes in the CFO conditions.

10. OPERATOR'S UNDERTAKING

- a. Obtain all necessary approval, permit and licenses to operate the said Services.
- b. Provide a Supervisor/Officer, who shall liaison with the contractor in order to maintain the efficiency of the said services.
- c. Obtain all necessary insurances and comply with the provisions of law in the event of any injury or death caused to any workmen while on duty.

11. COMPLIANCE WITH THE LAWS:

a. It is clarified that all the workmen for executing the said services are the staff of the operator and on the rolls of the operator and that there is no employer- employee relationship between the generator and the said workmen. It shall be the duty of the operator to ensure compliance with

(i) All statutory provisions under the Labour Law, including but not limited to, Minimum Wages Act, Provident Fund, Employees State Insurance Act and other applicable enactments from time to time.

b. The operator's at its own cost shall strictly observe and fulfill all the statutory obligations on the labour enactments as applicable from the day of taking up this contract till the date of its termination which includes obligations as laid down by Government/Statutory authorities and amended from time to time, during the period of its contract with the generator's with due emphasis given on the Contract labour.



GOVIND SOLVENTS PRIVATE LIMITED

Responsible care for Environment

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Factory : Plot No. 19(P), 22, KIADB Industrial Area, Kunigal Taluk, Tumkur Dist, Karnataka-572130

☎ : 080-41159563, ✉ : gspil@govindsolvents.com | 🌐 : www.govindsolvents.com

CIN : U27204KA2006PTC040602

12. INDEMNITIES AND WARRANTIES

12.1 The operator's shall be solely responsible for their failure to fulfill all or any of his statutory obligations and shall indemnify the generators for any liability which may arise due to failure in fulfilling their statutory obligations which are enforced from time to time during the period of this contract.

12.2 The Operator's shall submit on demand to the contractor's all register and records maintained by them for inspection by the representatives of the generator's and/or by the statutory authorities.

13. TERMINATION:

13.1 The contractor's or the operator on either side shall terminate this contract at any time during the period of this contract by giving three months notice in Writing.

14. ARBITRATION/SETTLEMENT OF DISPUTES

In the event any of claim, controversy, dispute or difference between parties hereto, arising out of or in connection with or in relation to this Agreement, (whether during the continuance of these presents or upon or after its discharge or determination) arise between the parties hereto, shall be referred to arbitration in accordance with Arbitration and Conciliation Act, 1996 and the rules made there under.

IN WITNESS WHEREOF the parties have set their hands and signatures and seal unto this agreement.

On behalf of

GOVIND SOLVENTS PVT. LTD.

Kiran P. K.

Authorized Signatory

On behalf of

SRI BALAJI ENTERPRISES

Authorized Signatory



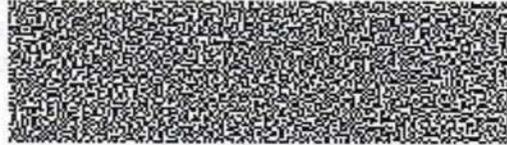
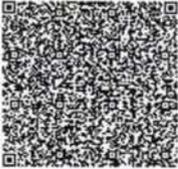
सत्यमेव जयते

INDIA NON JUDICIAL

Government of Karnataka

e-Stamp

Certificate No. : IN-KA18211007150444U
Certificate Issued Date : 01-Sep-2022 04:10 PM
Account Reference : NONACC (FI)/ kacrsfi08/ HEGGANAHALLI/ KA-GN
Unique Doc. Reference : SUBIN-KAKACRSFL0850325869215032U
Purchased by : SRI BALAJI ENTERPRISES
Description of Document : Article 12 Bond
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : GOLDEN ENVIRO CREATORS
Second Party : SRI BALAJI ENTERPRISES
Stamp Duty Paid By : SRI BALAJI ENTERPRISES
Stamp Duty Amount(Rs.) : 200
(Two Hundred only)



Please write or type below this line

SERVICE AGREEMENT

This agreement made and executed at Bangalore this 01st day of September in the year Two Thousand and Twenty Two, (01-09-2022) Between: M/s. **GOLDEN ENVIRO CREATORS**, Plant: #278, Bommasandra Jigani Link Road, Near DLF Apartment, Jigani, Bangalore, hereafter referred to as the "First Part" / "Operator".

And

For Sri Balaji Enterprises

Proprietor

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcstestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

M/s. SRI BALAJI ENTERPRISES, Transporter: #265, 1st B Main Road, 8th Block, Koramangala, Bangalore-560095. GST NO 29AFTPR7134L1ZH. herein after as the "SecondPart"/"Generator".

WITNESSETH AS FOLLOWS:

WHEREAS the Operator is desirous of collection, treatment and disposal of Sewage at Common Sewage Treatment Plant No. #278, Bommasandra Jigani Link Road, Near DLF Apartment, Jigani, Bangalore District, Whereas the generator has shown willingness to give Raw sewage generated at its work located at its address cited for collection, Treatment and disposal of treated sewage water as per the guidelines of Karnataka State Pollution Control Board (KSPCB).

1. TERMS AND CONDITIONS

This agreement FOR COLLECTION, TREATMENT AND DISPOSAL OF RAW SEWAGE is for a period of 01 (ONE) Year starting from the date of Agreement.

2. DUTIES AND RESPONSIBILITIES OF THE OPERATOR

- a) The Operator shall obtain, possess and keep in currency of the Authorization from KSPCB and authority prescribed for the treatment of relevant sewage treated water and also transportation thereof in the manner set out in this Agreement.
- b) The Operator shall also furnish a copy of Authorization letter to the company. It is made clear that the party shall obtain all the necessary Authorization and Approvals before lifting the First Load of Sewage.
- c) Not to discharge the Sewage without treatment as prescribed by the authorities.
- d) The Generator requests the Operator to issue a Certificate stating that "the material has no sale value" along with Form -10 – Hazardous waste Manifest to Golden Enviro Creators for further action.
- e) The Operator is fully responsible and shall offload the sewage generated in the company and shall not cause any disturbances for the production activity and should comply with KSPCB Rules and Regulations.

3. DUTIES AND RESPONSIBILITIES OF THE GENERATORS

- a) The Generator agrees to abide and honor all and every statutory Rule / order in the matter relating to pollution Control as prescribed by KSPCB.
- b) Store the Sewage in as safe and secured manner as prescribed by the KSPCB till the time of transportation to the facility.

For Sri Balaji Enterprises
K. P. P. K.
Proprietor



For Sri Balaji Enterprises
Proprietor



TATVA ANALYTICAL LABORATORIES LLP

(MOEF Recognized & OHSAS Certified as per ISO 45001: 2018)

No:118, Plot No: N1, ITI Industrial Estate, Whitefield Road

Mahadevapura, Bangalore – 560048

Telephone: 9448613741/9886628620

Email: info@tattvalaboratories.com, Website: www.tattvalaboratories.com

TAL/FR/MR/31/00

TEST REPORT

Name of the Organization:		Date of Sampling	N/A
Plant Manager BBMP Chikkanagamangala Bangalore		Date of Receipt	31.01.2023
		Date of Analysis started	31.01.2023
		Date of Analysis Completed	06.02.2023
		Date of Report	06.02.2023
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2023/S - 175	Sampling container	Polythene bottle
Nature of Sample	Leachate sample - 1	Environmental condition	N/A
Sample Description	N/A	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	2 Ltr

RESULTS

Sl.No	Parameters	Units	Protocol	Results	Effluent standards as per EPA
1	pH	-	IS:3025 PART 11	4.02	5.5 to 9.0
2	Total Suspended solids	mg/l	IS:3025 PART 17	1082.0	Max 100
3	Lead as Pb	mg/l	IS:3025 PART 47	4.2	Max 0.1
4	Zinc as Zn	mg/l	IS:3025 PART 49	8.6	Max 5.0
5	Cadmium as Cd	mg/l	IS:3025 PART 41	2.8	Max 2.0
6	Total arsenic as As	mg/l	IS:3025 PART 37	1.0	Max 0.2
7	Total Chromium as Cr	mg/l	IS:3025 PART 52	3.7	Max 2.0
8	Copper as Cu	mg/l	IS:3025 PART 42	4.2	Max 3.0
9	Manganese as Mn	mg/l	IS:3025 PART 59	2.8	Max 2.0
10	Mercury as Hg	mg/l	IS:3025 PART 48	0.1	Max 0.01
11	Phenolic compounds	mg/l	IS:3025 PART 43	7.8	Max 1.0
12	Iron as Fe	mg/l	IS:3025 PART 53	14.8	Max 3.0
13	Nitrate Nitrogen	mg/l	IS:3025 PART 34	738.0	Max 10.0
14	Ammoniacal Nitrogen	mg/l	IS:3025 PART 34	408.0	Max 50
15	Total Kjeldhal Nitrogen	mg/l	IS:3025 PART 34	1798.0	Max 100

Note: N/A – Not Applicable

Verified by

End of the report.



AUTHORISED SIGNATORY
Kedar Nath J
Quality Manager

Note:

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- 2) The liabilities are restricted to the invoice amount only.
- 3) Microbiological sample will be disposed after 7 days from the analysis completion date, Chemical sample will be disposed after 10 days from the analysis completion date, unless otherwise specified. Gaseous samples will be discarded after analysis.
- 4) This report is not to be reproduced wholly or in part, and cannot be used as evidence in a court of law or as any advertisement media without special permission in writing.



TATVA ANALYTICAL LABORATORIES LLP

(MOEF Recognized & OHSAS Certified as per ISO 45001: 2018)

No:118, Plot No: N1, ITI Industrial Estate, Whitefield Road

Mahadevapura, Bangalore – 560048

Telephone: 9448613741/9886628620

Email: info@tattvalaboratories.com, Website: www.tattvalaboratories.com

TAL/FR/MR/31/00

TEST REPORT

Name of the Organization:		Date of Sampling	N/A
Plant Manager BBMP Chikkanagamangala Bangalore		Date of Receipt	31.01.2023
		Date of Analysis started	31.01.2023
		Date of Analysis Completed	06.02.2023
		Date of Report	06.02.2023
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2023/5 - 175	Sampling container	Polythene bottle
Nature of Sample	Leachate sample - 1	Environmental condition	N/A
Sample Description	N/A	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	2 Ltr

RESULTS

Sl.No	Parameters	Units	Protocol	Results	Effluent standards as per EPA
16	Chemical Oxygen demand (COD)	mg/l	IS:3025 PART 58	79152	Max 250
17	Biochemical oxygen demand (BOD) (3 Days at 27 °C)	mg/l	IS:3025 PART 44	50000	Max 30
18	Oil & Grease	mg/l	IS:3025 PART 39	280.0	Max 10
19	Phosphate	mg/l	IS:3025 PART 31	120.0	Max 5.0
20	Total Dissolved solids	mg/l	IS:3025 PART 16	13868.0	--

Note: N/A – Not Applicable

Verified by

End of the report.



AUTHORISED SIGNATORY
Kedar Nath J
Quality Manager

Note:

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TATTVA ANALYTICAL LABORATORIES LLP

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Email: info.tattvalabs@gmail.com, Website: www.tattvalaboratories.com



TC-4122

TAL/FR/MR/31/00

TEST REPORT

ULR – TC41222400003931F

Name of the Organization:		Date of Sampling	N/A
M/S. Solid Waste Recycling Plant BBMP recycling plant, checknagamangla, Electronic City, Bengaluru, Karnataka - 560099		Date of Receipt	10.08.2024
		Date of Analysis started	10.08.2024
		Date of Analysis Completed	17.08.2024
		Date of Report	17.08.2024
		Sample drawn by	Customer
		Source of collection	N/A
Sample Code	TAL/2024/S – 3931	Sampling container	Polythene bottle
Nature of Sample	Waste Water	Environmental condition	N/A
Sample Description	STP Water	Sampling method	N/A
Sample condition when received	Ok	Sampling Quantity	1.0 Ltr

RESULTS

Sl. No	Parameters	Units	Protocol	Results
1	pH	-	IS: 3025 PART 11	3.78
2	Total Dissolved Solids	mg/l	IS: 3025 PART 16	2988.0
3	Chemical Oxygen demand (COD)	mg/l	IS: 3025 PART 58	2714.4
4	Biochemical oxygen demand (BOD) (3 Days at 27°C)	mg/l	IS: 3025 PART 44	1050.0
5	Total suspended solids	mg/l	IS: 3025 PART 17	376.0
6	Ammoniacal Nitrogen	mg/l	IS: 3025 PART 34	56.3
7	Chlorides as Cl	mg/l	IS: 3025 PART 32	715.1
8	Oil & Grease	mg/l	IS: 3025 PART 39	84.0
9	Sulphate	mg/l	IS: 3025 PART 24	386.0
10	Total Hardness	mg/l	IS: 3025 PART 21	1118.7
11	Iron	mg/l	IS: 3025 PART 53	0.3
12	Silica	mg/l	IS: 3025 PART 35	56.5
13	Sodium	mg/l	IS: 3025 PART 45	158.0
14	Potassium	mg/l	IS: 3025 PART 45	22.2

Note: BDL – Below detection limit, DL – Detection limit.

Verified by:

End of the report.



AUTHORISED SIGNATORY
Kedar nath J
Quality Manager

Note:

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BRUHATH BANGALORE MAHANAGARA PALIKE

EE/JN/TEND/W.O/PR/ 07 /2023-24

Office of the Executive Engineer,
Jayanagara Division,
Bruhat Bangalore Mahanagara Palike,
Bangalore, Dt: 10/11/23

To,

Sri R Venkatesh
(M/s Balaji Enterprises)
No.265, 1st B Main, Koramangala 8th block,
Bangalore-560095.
GST No:- 29AFTPR7134L1ZH

WORK ORDER

Name of work: Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullali Landfill site by using vehicles

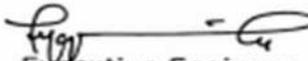
Est.Cost : 89,00,000/-

Reference:

1. Job Code No.
2. Admt.Appri.No.EE/JN/AA/PR/18/2023-24,Dt:-22-09-2023
3. Tech.Sanc.No.SE(S)/TS/61/2023-24, Dt:-22-09-2023
4. Tender Notification Vide No.EE/JN/e-Proc/08/2023-24, Dated:-18-10-2023 (Item No.02) Indent No.456/Call-2
5. Tender Agreement No./ 07 /2023-24, Dated: 10/11/23

By virtue of having executed agreement by you in respect of the above work which has been accepted by the competent authority of Bruhat Bangalore Mahanagara Palike for the work of **Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullali Landfill site by using vehicles**, Is hereby entrusted to you for **Rs.77,97,720/-** (Rupees Seventy seven lakhs ninty seven thousand seven hundred and twenty Only) which works out at **3.48% above** of the CSR of 2021-22 & Issue rates, Excluding 18% GST.

You are requested to contact the Assistant Executive Engineer (Jayanagar/JP Nagar) in charge of above said work, and commence the work with in 3 days from the date of work order. The stipulated time to complete the same is **4 Months (120) Days** from the date of the work order.


Executive Engineer,
Jayanagar Division,

Bruhat Bangalore Mahanagara Palike.

1. Copy submitted to Addl. Commissioner(S) for kind information.
2. Copy submitted to C.A./ C.A.O. for kind information.
3. Copy submitted to Chief Engineer (South) for kind information.
4. Copy to A.E.E.(Jayanagar /J.P.Nagar), for information hereby directed to inform the date of commencement of work to the Q & C cell B.B.M.P.
5. Copy to Quality control (AEE) BBMP for information
6. Copy to A.S. (Jayanagar) for information
7. Copy to Concerned Account Clark with complete file for need full action
8. Office Copy.

Schedule B

Tender Number: BBMP/2023-24/OW/WORK_INDENT456/CALL-2

Name of Work: Estimate for Shifting of process rejects from Chikkanagamangala processing plant to BBMP Ullalli Landfill site by using vehicles

SNo.	Item Name	Unit	Estimate Quantity	Estimate Rate	VENKATESH R	
					Quoted Rates in Figures	Quoted Rates in Words
1	Cost of Haulage Excluding Loading and Unloading Case-1 : Unsurfaced Gravel Road Taking output 12t load 1) Considering 1tonnes capacity shifting of process rejects waste from chikkanagamangala plant to ullalli landfill at 12kms distance((Unsurfaced Gravel Road) 2) Considering 1tonnes capacity shifting of process rejects waste from chikkanagamangala plant to ullalli landfill at 2kms distance Katcha Track in 12kms distance and 2km kaccha road inside ullalli landfill site , total 4 kms Kaccha road.	T.Km	40380.00	113.76	119.00	Rs One hundred and nineteen only
2	Back Hoe Loader -1m3 bucket capacity -(Loading and Unloading of 12t per load)Considering (8 no.of 14m3 Tipper*4Times /day)32Times of 12 Tonnes loading and unloading .	Day	105.00	28013.52	28500.00	Rs Twenty eight thousand five hundred only.


Contractor


Executive Engineer
Jayanagar Division

Annexure - 8







**BEFORE THE NATIONAL GREEN
TRIBUNAL
(SOUTHERN ZONE) CHENNAI
ORIGINAL APPLICATION NO.608/2022**

In re:

NEWS ITEM PUBLISHED IN BANGALORE
MIRROR DATED 18/8/2022 TITLED
“NIGHTMARE SEWAGE PLANT CHOKES
NEARBY RESIDENTS”

**INDEX TO THE TYPED SET OF
DOCUMENTS**

**COUNSEL FOR BBMP/BSWML
T.V.SEKAR (MS/143/1980)
9381059010**